

**HIGH COURT OF TRIPURA**  
**AGARTALA**

**Dated, Agartala, the 10<sup>th</sup> March 2017.**

**NOTIFICATION**

In the public interest, the Hon'ble High Court has been pleased to make following posting order in respect of Grade-III Officers of Tripura Judicial Service, namely: -

**No.F.13(1)(a)-HC/2017/5213** **Shri Akhil Sharma**, newly appointed Judicial Officer in Grade-III of Tripura Judicial Service on completion of his training is posted as Civil Judge (Jr.Div)-cum-Judicial Magistrate of the Second Class, Khowai, West Tripura Judicial District in the existing vacancy caused due to resignation of Shri Pradip Kumar Kashuya.

In exercise of the powers conferred under Section 11 of the Code of the Criminal Procedure, 1973, the Hon'ble High Court has been pleased to vest the powers of the Judicial Magistrate Second Class to Shri Akhil Sharma to exercise such powers within the District from the date of his taking over the charge.

**No.F.13(1)(a)-HC/2017/5314** **Smti. Dorothy Jamatia**, newly appointed Judicial Officer in Grade-III of Tripura Judicial Service on completion of her training is posted as Judicial Magistrate of the Second Class-cum-Civil Judge (Jr.Div) Udaipur, Gomati Judicial District in the existing vacancy.

In exercise of the powers conferred under Section 11 of the Code of the Criminal Procedure, 1973, the Hon'ble High Court has been pleased to vest the powers of the Judicial Magistrate Second Class to Smti. Dorothy Jamatia to exercise such powers within the District from the date of her taking over the charge.

This order will come into force with immediate effect.

Sd/-

**( S. G. CHATTOPADHYAY )**  
**REGISTRAR GENERAL**

**No.F.13(1)(a)-HC/2017/5215-54** **Dated, Agartala, the 10<sup>th</sup> March 2017**

**Copy to:**

1. The Accountant General, Tripura, Agartala.
2. The LR & Secretary, Law Department, Government of Tripura, Agartala for information and necessary action.

3. The District & Sessions Judge, South Tripura Judicial District, Belonia/ West Tripura Judicial District, Agartala/ North Tripura Judicial District, Dharmanagar/Unakoti Judicial District, Kailashahar/Gomati Judicial District, Udaipur.
4. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala. This refers to his Letter No.F.1(1)-TJA/FCT/2015-16/2648-50 dated 22.02.2017.
5. The Registrar (Vigilance), High Court of Tripura, Agartala.
6. The Registrar (Judicial), High Court of Tripura, Agartala.
7. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
8. The Judge, Family Court, Agartala, West Tripura Judicial District/Udaipur, Gomati Judicial District/Kailashahar, Unakoti Judicial District.
9. The Addl. District & Sessions Judge, West Tripura Judicial District, Khowai.
10. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
11. The Registrar (Admn.), High Court of Tripura, Agartala. He is requested to arrange for sending of L.P.C. and Service Books of the concerned newly appointed Grade-III Officers to their Head of Office with a copy of the same to the Officers with up to date entries.
12. The Joint Registrar, High Court of Tripura, Agartala.
13. The Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura, Agartala.
14. The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), West Tripura Judicial District, Agartala/South Tripura Judicial District, Belonia/North Tripura Judicial District, Dharmanagar/Gomati Judicial District, Udaipur/Unakoti Judicial District, Kailashahar.
15. The Deputy Registrar (Admn.), High Court of Tripura, Agartala.
16. The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala.
17. The Sub-divisional Judicial Magistrate-cum-Civil Judge (Jr.Div), Khowai, West Tripura Judicial District.
18. Shri Akhil Sharma, newly appointed Judicial Officer of Grade-III of Tripura Judicial Service, District Judge's Court, Agartala. He is directed to join in his place of posting immediately.
19. Smti. Dorothy Jamatia, newly appointed Judicial Officer of Grade-III of Tripura Judicial Service, District Judge's Court, Agartala. She is directed to join in her place of posting immediately.
20. The Treasury Officer, Udaipur, Gomati Revenue District.
21. The Treasury Officer, Khowai, Khowai Revenue District.
22. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.
23. The Assistant Registrar (No.I & II), High Court of Tripura, Agartala.
24. The System Analyst, High Court of Tripura, Agartala for uploading the same in official Website of the High Court.

25. The Superintendent, (Accounts Section/Establishment Section), High Court of Tripura, Agartala.  
26. Personal file of the Officer concerned.  
27. ORDER FILE.

  
(S. G. CHATTOPADHYAY)  
REGISTRAR GENERAL